

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 179 of 2018 in un-numbered Company App.(AT) No. ___ of 2018	Yoglaxmi Investments and trading Pvt ltd Vs Registrar of Companies, Mumbai	Garvesh Kabra

Defective Appeals

2.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/743)	Khenco Cranes and Machineries Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
3.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/749)	Electronic India Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
4.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/746)	Khurana Engineering Company Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
5.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/747)	Electro Mech Engineers Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
6.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.10.09.2018/NCLAT/U R/845)	Raphael Engineering Pvt Ltd Vs Rajendra K. Bhuta	A.C Philip
7.	Comp. App. (AT) No. ___ 2018 (F.No.27.08.2018/NCLAT/U R/789)	Bank Street Securities Pvt ltd & Ors Vs SRD Trading Pvt Ltd	Ashish Middha

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By Order

Jan
27/9/18
Assistant Registrar